

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:335  
ANSWERED ON:23.07.2003  
SEAMENS PROVIDENT FUND  
T. GOVINDAN

**Will the Minister of SHIPPING be pleased to state:**

(a) whether the Government have received representation regarding Provident Fund Scam amounting to Rs.100 crores of seamen's at Mumbai; and

(b) if so, the position thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI DILIPKUMAR MANSUKHLAL GANDHI)

(a) & (b): Following the misappropriation of money amounting to Rs 92.78 crores from the Seamen's Provident Fund, a large number of petitions have been received from seamen as well as Associations, seeking intervention by the Government of India for taking action against the culprits and also for appropriate remedial measures to recoup the Seamen's Provident Fund. On receiving information regarding the alleged fraud, the Govt. of India directed the Central Bureau of Investigation immediately to investigate the matter and bring it to a logical conclusion. The Government has received a proposal for recoupment of lost funds which is under examination. Government of India is of firm view that the interests of seamen must not suffer at all.